

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.95/2005
This the 31st day of May 2007

**HON'BLE MR. A.K. SINGH, MEMBER (A)
HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

R.D. Singh, aged about 48 years, s/o Shri Parahu Singh resident of -
C/0 Electric Fitter-II, Diesel Shed, Alambagh, Lucknow.

...Applicant.

By Advocate: Shri Praveen Kumar.

Versus.

Union of India through

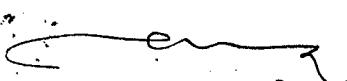
1. The General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Sr. Divisional Mechanical Engineer, Diesel Shed, Alambagh, Lucknow.

By Advocate: Shri C.B. Verma.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Learned counsel for applicant submitted that the OA has become infructuous in view of the disposal of O.A.No.158/2004 and as such, the said O.A. is dismissed as infructuous. No order as to costs.


**(M. KANTHAIAH)
MEMBER (J)**


**(A.K. SINGH)
MEMBER (A)**

/amit/